

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J)(Services),
High Court of Judicature at
Allahabad.

To,

The Additional Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 613/Admin.(Services)/2021 Dated: Allahabad: December 23, 2021

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Sir,

With reference to your letter no. IIPA-Trg. 2021/JTRI-1759 dated 17.12.2021 on the above mentioned subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **03.01.2022 to 07.01.2022** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that the Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists 'A' & 'B' for the above mentioned training programme scheduled from **03.01.2022 to 07.01.2022** at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

Encl.: As above

sd/-
I/c Joint Registrar (J) (Services)

No. 613(i)/Admin.(Services)/2021 Dated: Allahabad: December 23, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. **Sri Amitabh Ranjan**, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report timely at Indian Institute of Public Administration (IIPA), New Delhi for the aforementioned training programme.
4. **Sri Gayan Prakash-III**, Spl. Sec. & Addl. L.R. (Sansdiya Karya-V), Government of Uttar Pradesh, Lucknow and **Sri Nikunj Mittal**, Spl. Sec. & Addl. L.R. (Nyay Vibhag), Government of Uttar Pradesh, Lucknow with the request to report timely at Indian Institute of Public Administration (IIPA), New Delhi for the aforementioned training programme.
5. Joint Registrar (J)(Computer), High Court, Allahabad.

Encl.: As above

sd/-
(Satish Kumar Pushkar)
Assistant Registrar (Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers (MDP-05)

Duration: 03.01.2022 to 07.01.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	2185	SANJEEV KUMAR TIWARI	A.D.J. (POCSO)	Muzaffar Nagar
2.	5955	HAR VINDRA SINGH	A.D.J. (POCSO)	Mathura
3.	5960	RAJESH KUMAR-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Firozabad
4.	5961	BABU RAM	Addl. District & Sessions Judge	Muzaffar Nagar
5.	2187	MUKESH KUMAR SINGH-I	Addl. District & Sessions Judge	Basti
6.	5999	VIJAI PAL	A.D.J. (POCSO)	Rai Bareli
7.	6000	VIJESH KUMAR	Addl. District & Sessions Judge	Kasganj
8.	6002	MAN RAJ SINGH	A.D.J. (POCSO)	Auraiya
9.	2188	SHAKTI PUTRA TOMAR	Addl. District & Sessions Judge	Budaun
10.	6003	BALJOR SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Bijnor
11.	1849	MAHENDRA KUMAR-II	Secretary, District Legal Services Authority	Aligarh
12.	1850	BHoola RAM	Civil Judge (Senior Div.)	Bulandshahar
13.	1851	RAHUL SINGH-II	Chief Judicial Magistrate	Sitapur
14.	1852	VINAY KUMAR-II	Civil Judge (Senior Div.)	Ramabai Nagar
15.	1853	PRABODH KUMAR VERMA	Civil Judge (Senior Div.)	Jaunpur
16.	1877	VIJAY KUMAR-IV	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
17.	1854	KAMAL SINGH	Civil Judge (Senior Div.)	Ghaziabad
18.	1855	PRASHANT KUMAR-II	Civil Judge (Senior Div.)	Kushi Nagar at Padrauna
19.	1857	SMT. KIRAN GOND	Chief Judicial Magistrate	Sultanpur
20.	1858	MRADANSHU KUMAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
21.	3288	ANKITA SINGH	Addl. Civil Judge (Junior Division)	Azamgarh
22.	3289	PRADUMNA KUMAR MISHRA	Addl. Civil Judge (Junior Division)	Azamgarh
23.	3290	SUSHRI AMEY BHASHINI	Civil Judge (Junior Div.)	Fatehpur
24.	3291	SUSHRI ABHISHIKTA YADAV	Addl. Civil Judge (Junior Div.)	Jalaun at Orai- Konch
25.	3292	SMT. ADITI JAIN	Metropolitan Magistrate	Kanpur Nagar
26.	3293	SUSHRI PRATIBHA BHAGYASHRI	Addl. Civil Judge (Junior Div.)	Azamgarh
27.	3294	SUSHRI ANANYA SAH	Addl. Civil Judge (Junior Div.)	Sultanpur
28.	3295	SUSHRI HEENA KAUSER	Addl. Civil Judge (Junior Div.)	Allahabad
29.	3296	SUSHRI SHUBHANGI GUPTA	Civil Judge (Junior Div.)	Moradabad
30.	3298	ASIF NAWAZ KHAN	Civil Judge (Junior Div.)	Meerut -Sardhana
31.	3299	SUSHRI MEHER JAHAN	Civil Judge (Junior Div.)	Auraiya
32.	3300	PRAFULL UPADHYAY	Judicial Magistrate	Shravasti at Bhinga
33.	3302	SUSHRI UMAIMA SHAHNAWAZ	Addl. Civil Judge (Junior Div.)	Barabanki
34.	3303	SUSHRI PRIYAMVADA CHOWDHARY	Judicial Magistrate	Varanasi
35.	3304	SUSHRI NAMRATA SINGH	Addl. Civil Judge (Junior Div.)	Bulandshahar
36.	3305	ZEESHAN MEHDI	Addl. Civil Judge (Junior Div.)	Hathras
37.	3306	ANANT KUMAR	Nyayadhikari, Gram Nyayalaya	Saharanpur -Behat
38.	3307	SUSHRI SOUMYA MISHRA	Addl. Civil Judge (Junior Div.)	Banda
39.	3308	ANUJ SINHA	Addl. Civil Judge (Junior Div.)	Hardoi
40.	3310	SUSHRI HARSHITA SINGH	Addl. Civil Judge (Junior Div.)	Mathura

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers (MDP-06)

Duration: 03.01.2022 to 07.01.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5963	SUDAMA PRASAD	A.D.J. (POCSO)	Shravasti at Bhinga
2.	6020	CHAMPAT SINGH	Addl. District & Sessions Judge	Bijnor
3.	5964	HARENDRA PRASAD	Spl. Judge (E.C. Act)	Mathura
4.	6005	GAYAN PRAKASH-III	Spl.Sec.& Addl.LR(Sansdiya Karya V), Govt. of U.P.	Lucknow
5.	6006	RAJENDRA PRASAD	A.D.J. (POCSO)	Chandauli
6.	6019	SUBHASH CHANDRA-VIII	Spl. Judge (E.C. Act)	Saharanpur
7.	6085	DINESH KUMAR MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ballia
8.	6092	MRIDUL KUMAR MISHRA	Spl. Judge (E.C. Act)	Allahabad
9.	6062	RAVI KANT	Addl. District & Sessions Judge	Budaun
10.	6094	NIKUNJ MITTAL	Spl. Sec.& Addl. LR (Nyay Vibhag), Govt. of U.P.	Lucknow
11.	1860	ARVIND VERMA	Civil Judge (Senior Div.)	Amroha
12.	1861	RAJEEV SARAN	Addl. Chief Judicial Magistrate	Saharanpur
13.	1862	DINESH KUMAR-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
14.	1863	JAGANNATH	Chief Judicial Magistrate	Bahraich
15.	1864	SMT. SUDHA	Addl. Chief Judicial Magistrate	Bulandshahar
16.	1865	HARISH KUMAR-II	Secretary, Dist. Leg. Services Auth.	Lalitpur
17.	1866	SMT. SARVOTTAMA NAGESH SHARMA	Special C.J.M.	Varanasi
18.	1874	BHARTENDU PRAKASH GUPTA	Chief Judicial Magistrate	Banda
19.	1928	PRADEEP KUMAR SHUKLA	Civil Judge (Senior Div.)	Pratapgarh
20.	1961	SMT. TOOLIKA BANDHU SD	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
21.	3311	SUSHRI NIKITA SENGAR	Addl. Civil Judge (Junior Div.)	Hardoi
22.	3312	SUSHRI NIHARIKA PANDEY	Addl. Civil Judge (Junior Div.)	Mathura
23.	3313	SUSHRI VIJAY LAKSHMI YADAV	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
24.	3314	SUSHRI SHIPRA SINGH	Judicial Magistrate	Chandauli
25.	3315	SIDDHARTH BARGOTI	Addl. Civil Judge (Junior Div.)	Etah
26.	3316	SHUBHAM	Addl. Civil Judge (Junior Div.)	Jaunpur
27.	3317	SMT. VIDHI SINGHAL	Judicial Magistrate	Aligarh
28.	3318	SOURABH MANDLOI	Civil Judge (Junior Div.)	Lalitpur
29.	3319	SUSHRI SANDHYA BAGHEL	Nyayadhikari, Gram Nyayalaya	Agra r-Etmadpu
30.	3320	ABHISHEK TRIPATHI	Civil Judge (Junior Div.)	Mahoba- Charkhari
31.	3321	SUSHRI NAMITA DUBEY	Addl. Civil Judge (Junior Div.)	Etawah
32.	3322	NAVED AKHTAR	Nyayadhikari, Gram Nyayalaya	Sitapur- Laharpur
33.	3323	SUSHRI POONAM KUMARI CHAUHAN	Civil Judge (Junior Div.)	Mirzapur
34.	3324	SUSHRI RICHA AWASTHI	Judicial Magistrate	Jalaun at Orai
35.	3325	SHUBHAM DWIVEDI	Addl. Civil Judge (Junior Div.)	Shravasti at Bhinga
36.	3326	ANKIT RASTOGI	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
37.	3327	SUSHRI DEEKSHA BHARTI	Judicial Magistrate	Lakhimpur Kheri
38.	3328	NAZIM AKBAR	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
39.	3329	MIMOH YADAV	Nyayadhikari, Gram Nyayalaya	Firozabad- Jasarana
40.	3330	CHANDRA PRAKASH TIWARI	Addl. Civil Judge (Junior Div.)	Kushi Nagar-Kasia